

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

**IA 1266(MB)2024
IN C.P. (IB)/860(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.03.2024**

NAME OF THE PARTIES:

Nimbus Packaging Llp

Vs

Supermax Personal Care Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. **IA-1266/2024:** Mr. Mustafa Doctor, Sr. Adv i/b Mr. Shreyas Shrivastava, Advocate present. Mr. Ajinkya Ld. Counsel for the Respondent present.
2. Counsel for the Respondent seeks time to file reply. At request, two weeks' time is granted for filing reply and file proof of service.
3. List this matter for hearing on **29.04.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)